

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 556 of 2020**

**IN THE MATTER OF:**

**M/s Invest Assets Securitisation & Reconstruction  
Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s Girnar Fibers Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Anoop Prakash Awasthi and Md. Shamim,  
Advocates.**

**For Respondent: Mr. Manish Jain, Advocate.**

**O R D E R**  
**(Virtual Mode)**

**06.04.2021** When the case was called out Learned Counsel for the Appellant informs that '*V. Padmakumar*' case is listed before Hon'ble Supreme Court today itself. So list this case after three weeks.

List the Appeal 'For Admission (After Notice)' on **29<sup>th</sup> April, 2021**. On that day the Learned Counsel for the Appellant will inform this Tribunal about status of '*V. Padmakumar*' case.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**